

Central Administrative Tribunal
Principal Bench, New Delhi.

RA-403/94 in
OA-3063/92

New Delhi this the 9th Day of December, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Mrs. Kulwant Kaur Karnal,
W/o Shri M.S. Karnal,
Nursing Sister,
Guru Teg Bahadur Hospital,
Shahdara, Delhi.

Review applicant

versus

1. Union of India,
through Secretary (Health),
Nirman Bhawan,
New Delhi-1.
 2. Secretary (Health),
Delhi Administration,
5, Sham Nath Marg,
Delhi-8.
 3. Health Officer,
Technical Recruitment Cell,
Medical & Public Health Deptt.,
Delhi Administration,
5, Sham Nath Marg,
Delhi.
 4. Medical Superintendent,
Guru Tegh Bahadur Hospital,
Shahdara, Delhi-95.
- Respondents

ORDER (BY CIRCULATION)
delivered by Hon'ble Mr. B.N. Dhoundiyal, Member(A)

In this review application a request has been made that the respondents be directed to maintain the date of appointment of the applicant as 21.01.1966 and not 24.08.1968.

The applicant had come to this Tribunal with the claim that she was appointed on regular basis as a Nurse on 21.1.1966 and that the seniority list may be revised after making corrections accordingly. In the counter-affidavit filed by the respondents, they admitted that she was appointed on 21.01.1966 on ad hoc basis. It was also averred that she was

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appointed on regular basis only with effect from 24.09.1968 and was wrongly declared quasi permanent on 21.1.1969. In the judgement dated 28.09.1994, this Tribunal accepted the version of the respondents.

Nothing has been brought out in the review application to reach a conclusion that any error apparent on the face of record has been occurred in the judgement. If the findings of this Tribunal are not acceptable to the applicant, she has to seek other remedies in accordance with law.

The review application is hereby rejected.

B.N. Dhoundiyal
(B.N. Dhoundiyal)

Member(A)

S.K. Dhaon
(S.K. Dhaon)

Vice-Chairman

/vv/